

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:32
ANSWERED ON:23.11.2005
PENSION SCHEME
Wagmare Shri Suresh Ganpatrao

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to bring any changes in the pension scheme; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): There is no proposal to bring changes in the pension scheme in respect of Central Government employees/pensioners covered under CCS (Pension) Rules 1972. The Government approved on 23rd August 2003, a proposal to implement the budget announcement of 2003-04 relating to introduction of a new restructured defined contributory pension system namely, the New Pension Scheme (NPS) for entrants to Central Government service on or after 1.1.2004 (except to Armed forces, in the first stage) replacing the defined benefit pension system regulated by the CCS (Pension) Rules 1972. The NPS is not applicable to employees/pensioners governed by the provisions of CCS (pension) Rules 1972 who will continue to receive pension under the said Rules.